COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 299 OF 2015 &
IA No. 479 of 2015

Dated: 6th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jharkhand Urja Sancharan Nigam Ltd. & Ors. …. Appellant (s)
Vs.
M/s Kohinoor Power Pvt. Ltd. & Anr. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Devashish Bharuka
Mr. Jennifer for R-1

Mr. Farrukh Rasheed for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***25.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk